

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 816 of 2020	Sriram Kandoi Vs. Karnataka State Financial Corporation & Ors.	Kumar Dushyant Singh	
2.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	
3.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	
4.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra

For Hearing

5.	Comp. App. (AT) (Ins) No. 474 of 2020 Part Heard	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	Rishabh Bansal
6.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2 Umesh Garg-R3

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

7.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia With	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
8.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3

02:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

9.	Comp. App. (AT) No. 94 of 2020 Part Heard	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors. With	Dr. Raj Singh	Gaurav M Liberhan
10.	Comp. App. (AT) No. 95 of 2020 Part Heard	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**